

F.No. 01(03)/Roster/CESTAT/2024/Part – II
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 18.09.2024

ORDER NO. 120 of 2024

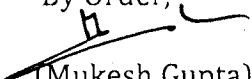
Hon'ble President is pleased to order the sitting commencing from **01.10.2024** to **03.01.2025** for **CESTAT, Hyderabad** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 01.10.2024 to 03.01.2025	Mr. A. K. Jyotishi, Hon'ble Member (Technical)	Single Member Bench matters

Note:


1. Whenever a Division Bench is constituted, if any Member in that Division Bench is on leave/tour the other Member in the Division Bench will hear Single Member cases.
2. All part heard matters are released for fresh hearing before the regular bench.
3. The roster is subject to holidays/summer vacations as declared in the calendar for 2024.
4. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

By Order,


(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, Hyderabad/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Hyderabad /Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar